

notional railway freight, except in the case of Kandla, Goa, Okha and Calcutta where the cost of transportation is reckoned by coase tankers from Bombay to Kandla, Goa, Okha and from Haldia to Calcutta respectively.

(b) The prices at the main ports and up country locations will vary due to notional freight up to the location and local taxes, levies etc.

(c) The constituents of the basic ceiling selling price ex-storage points are given below;—

Ex-refinery price
Custom/Excise duty
Marketing Cost/Margins
Freight Surcharge Pool
Cost & Freight Surcharge
Product Price Adjustment

The gross profit in the form of return on investments in the refineries, at the refinery level, is included in the ex-refinery price. At the marketing level, also, return on investments in included in the form of marketing margin, to arrive at the basic ceiling selling prices.

(d) The Government has allowed profits in the form of 123 12% post-tax return on net-worth and interest at the weighted average rate of interest on the normative borrowings of the oil companies.

(e) No, Sir.

Revival of Sick Industries in W.B.

1903. SHRI SANATKUMAR MANDAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether the West Bengal Govt has suggested to Unions to set up a Joint Committee of the State and Union Governments to look into the sick industries in the State;

(b) if so, whether any such Committee has been or is proposed to be set up, if so, when and its terms of reference; and

(c) whether apart from this, Union Government propose to take any action for the revival of sick industries in West Bengal which has caused considerable unrest amongst the working class?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). This Department is not aware of any such suggestion having been made to the Central Government.

(c) The Government of India has a uniform policy for revival of sick industries in the country. Any proposal for revival of a sick unit is considered in term of the Policy Guidelines.

Industries for Small Scale Sector

1904. SHRI MAHENDRA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have finalised a list of industries in the small-scale which require licences; and

(b) if so, the details regarding the criteria adopted alongwith the items which have been included in this list?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) No, Sir.

(b) Question does not arise.

Electricity Generation

1905. SHRI PARASRAMBHARDWAJ: Will the Minister of ENERGY be pleased to state: